

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

Now Delhi, the 4th June, 1983.

NOTIFICATION  
INCOME TAX

No. 5261 (F.No. 398/18/83-IT(B)): The Notification issued in the Ministry of Finance (Department of Revenue) No. 4811 (F.No. 398/11/81-IT(B), dated the 17th July, 1982, in pursuance of sub-clause (iii) of clause (4) of Section 2 of the Income Tax Act, 1961 (43 of 1961) appointing Shri D. B. S. Pillai Tax Recovery Officer is hereby cancelled as Tax Recovery Officer.

2. This Notification shall come into force with effect from Shri D. B. S. Pillai hands over charge as Tax Recovery Officer.

(H.K. Shukla)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To  
The Manager,  
Government of India Press,  
Mayapuri,  
New Delhi.

Copy forwarded to:

1. All Directors of Inspection including DI(C&D) New Delhi.
2. The Director, IIT(17), Staff College, Bhopal.
3. The CGO of India, New Delhi.
4. The Accountant General, Tamil Nadu, Madras.
5. The Chief Secretary, Government of Tamil Nadu, Madras.
6. The Joint Secretary & Legal Advisor, Ministry of Law, New Delhi.
7. The Commissioner of Income-tax, Madras, Tamil Nadu.
8. SAC, Inspection Division, C&T, Vikas Bhawan, New Delhi.
9. Control Cell - DI(C&D) New Delhi (2 copies) for issue and distribution.
10. Guard File.

(H.K. Shukla)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

*28/9/83*  
*7/6*

*the date*

भारत के राजपत्र के खण्ड 11, खण्ड 3 (11) में प्रकाशनाय

भारत सरकार  
वित्त मंत्रालय  
(राजस्व विभाग)

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नई दिल्ली, दिनांक 4 जून, 1983

अधिपुचना

जब-कब

को 5261 (पत्रासं० 398/18/83-आ०क०क०) : अवर अधीनव्य, 1961 (1961 का 43) की धारा 2 के खण्ड (44) के उप-खण्ड (111) के अनुसरण में, वित्त मंत्रालय (राजस्व विभाग) में जारी की गई दिनांक 17 जुलाई, 1982 की अधिपुचना सं० 4811 (पत्रासं० 398/11/81-आ०क०क०) को, उसके द्वारा श्री एन० इवल की नियुक्ति पर बदली अधिसूची के तहत की गयी थी, रद्द/दुबाय कर दिया जाता है।

2. यह अधिपुचना, श्री एन० इवल द्वारा कर बदली अधिसूची के तहत की गयी थी, रद्द/दुबाय कर दिया जाता है।

V. S. D. M.  
(सं० के० त्त)

अवर सचिव, भारत सरकार

सेवा में,

4-7/18817  
21/6

इ-बयक,  
भारत सरकार ई-क,  
मायापुरी, नई दिल्ली।